

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2263/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 21<sup>st</sup> March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB) –VIG/01/2023/159-62 Dated the 6<sup>th</sup> March, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **four days of casual leave on 06.03.2023, 07.03.2023, 09.03.2023 and 10.03.2023, with station leave permission from 06.03.2023 to 12.03.2023**, as prayed for. A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/2264-2265/A, dated** , 21-03-2023

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia,  
Arunachal Pradesh.

✓2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**